

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/90(KB)2018
IA(I.B.C)/1407(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	T. P. ROY CHOWDHURY AND CO PVT. LTD VS V. R. INFRA LOGISTICS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Zeeshan Haque, Adv.] For the Respondent Nos.1 to 4 in
Mr. Kaushik Banerjee, Adv.] IA(I.B.C)/1407(KB)2020
Mr. Shyak Chakraborty, Adv.]

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Amandeep Singh, Adv.]
Mr. Sudarshan Agarwal, Adv.]
Ms. Nitu Singh, CS]

ORDER

1. Learned Counsel for the Respondent present. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1407(KB)2020:**
 - a. The Resolution Professional is continuing as Liquidator and there is no need of substitution of Liquidator in place of Resolution professional.
 - b. Therefore, we permit Mr. Shyamal Kumar Bhattacharjee, Liquidator to pursue the PUFÉ application.
 - c. List this matter for arguments on **27th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**